

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
**RAJYA SABHA**

**UNSTARRED QUESTION NO.771**  
TO BE ANSWERED ON 08.02.2023

**DETAILS OF ADIP SCHEME IN WEST BENGAL**

771. SMT SHANTA CHHETRI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of implementation of Assistance to Disabled Persons (ADIP) scheme in West Bengal; and
- (b) total number of beneficiaries and the amount of funds allotted so far in West Bengal in the past three years, district-wise?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI A. NARAYANASWAMY)

(a) The Central Sector Scheme namely 'Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP)' is implemented throughout the country including West Bengal through camps/headquarter activities through the various Implementing Agencies(IAs) viz., National Institutes/Composite Regional Centres/Artificial Limbs Manufacturing Corporation of India (ALIMCO)/District Disability Rehabilitation Centres/State Handicapped Development Corporations/other Local Bodies/ Non-Governmental Organisation (NGOs). The funds are released to Implementing Agencies for the purchase, fabrication and distribution of such standard aids and appliances that are in conformity with the objectives of the Scheme. Implementing Agencies will take care of/ make suitable arrangements for fitting and post-fitting care of aids and assistive devices distributed under the Scheme. Implementing Agencies give wide publicity for the distribution of such aids and assistive devices to Persons with Disabilities (PwDs). Further, before the distribution camp, Implementing Agencies inform the District Collector, Block Development Officer, local public representatives, State Government and the Department of Empowerment of Persons with Disabilities (Divyangjan) about the date and the location of the camp. After the distribution of such aids and assistive devices, Implementing Agencies upload the list of beneficiaries and details of aids and assistive devices on the Management Information System (MIS) Portal of the scheme.

(b). Being a Central Sector Scheme, there is no state-wise allocation of funds made under the ADIP Scheme. The district-wise of number of beneficiaries covered in West Bengal through various implementing agencies under ADIP Scheme in the past three years is at **Annexure**.

**Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No.771 for answer on 08.02.2023 regarding "Details of ADIP Scheme in West Bengal"**

**The district-wise number of beneficiaries covered in West Bengal through various implementing agencies under ADIP Scheme in the past three years.**

S.No.	Districts	2019-20	2020-21	2021-22
		Number of beneficiaries covered	Number of beneficiaries covered	Number of beneficiaries covered
1	Alipurduar	2	0	202
2	Bankura	1195	263	446
3	Birbhum	1270	28	78
4	Cooch Behar	8	3	22
5	Dakshin Dinajpur	622	27	19
6	Darjeeling	159	235	24
7	Hooghly	900	461	309
8	Howrah	1047	126	136
9	Jalpaiguri	117	261	235
10	Jhargram	2	1	1
11	Kalimpong	0	0	1
12	Kolkata	404	654	641
13	Maldah	497	15	35
14	Murshidabad	327	72	1430
15	Nadia	1188	2522	470
16	North 24 Parganas	1745	3443	966
17	Paschim Bardhaman	174	914	30
18	Paschim Medinipur	2661	88	289
19	Purba Bardhaman	194	99	142
20	Purba Medinipur	1183	602	182
21	Purulia	3	181	648
22	South 24 Parganas	340	290	307
23	Uttar Dinajpur	10	751	12
	<b>Total</b>	<b>14048</b>	<b>11036</b>	<b>6625</b>

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